

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:112  
ANSWERED ON:02.07.2009  
INDO-IRAN GAS PIPELINE PROJECT  
Das Gupta Shri Gurudas;Panda Shri Prabodh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the present status of the Indo-Iran gas pipeline project;
- (b) whether it is a fact that satisfactory progress has not been made in the discussions with Iran and Pakistan on the 7 billion dollar Iran-Pakistan-India gas pipeline project;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether Iran and Pakistan have already signed an agreement for this project;
- (e) if so, the details thereof;
- (f) the total expenditure incurred on this project so far; and
- (g) the time by which the project is likely to be completed?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS(SHRI JITIN PRASADA)

(a) to (c): India is pursuing the import of natural gas from Iran through Iran-Pakistan-India (IPI) Gas Pipeline Project. Various important issues, viz., pricing of gas, delivery point of gas, project structure, payment of transportation tariff and transit fees for passage of natural gas through Pakistan, etc., are under discussion amongst the participating countries.

Such multilateral projects involve protracted discussions, as all the aspects have to be carefully examined and deliberated upon to the satisfaction of the participating countries to protect each country's interests and to avoid any problems in the future in the successful operation of the project.

(d) & (e): According to official statements and media accounts, the Inter-Governmental Framework Declaration (IGFD) to support the IPI gas pipeline project has been signed between Iran and Pakistan. Further, Gas Sale and Purchase Agreement (GSPA) between Iran and Pakistan has been concluded. Specifics of either IGFD or GSPA have not been made public.

(f): GAIL(India) Ltd. and Indian Oil Corporation Ltd., the PSUs involved with the IPI Project, have spent approximately Rs.5.25 crore in connection with pre project activities.

(g): Work on the Project can commence only after satisfactory resolution of issues under discussion amongst the participating countries. As such, completion schedule of the Project can not be laid down at this stage.